THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 15

Dated Guwahati, the 26th February, 2024

In partial modification of this Registry's earlier Notification No.12 dated 08-02-2024, the Hon'ble Gauhati High Court has been pleased to reconstitute the "Committee for Service Conditions of the District Judiciary (CSCDJ) for the state of Assam" in the following manner:

The Committee for Service Conditions of the District Judiciary (CSCDJ) for other States under the jurisdiction of the Gauhati High Court shall remain same.

This notification will come into force with immediate effect.

Sd/-

Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No. HC.III-06/2021/900-927/G, Dated Guwahati, the 26th February, 2024. Copy to:-

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The L.R.-cum-Secretary (Justice) to the Govt. of Arunachal Pradesh.
- 3. The Secretary (Judicial) to the Govt. of Nagaland.
- 4. The Secretary-cum-L.R., Law and Judicial Department, Government of Mizoram.
- 5. The Commissioner & Secretary to the Government of Assam, Health & Family Welfare Department, Assam Secretariat, Dispur, Guwahati-781006, Assam.
- 6. The Commissioner & Secretary to the Government of Assam, Administrative Reforms Training Pension & Public Grievances Department, Assam Secretariat, Dispur, Guwahati-781006, Assam.
- 7. The Commissioner & Secretary to the Government of Assam, Finance Department, Assam Secretariat, Dispur, Guwahati-781006, Assam.
- 8. The Commissioner & Secretary to the Govt. of Assam, Home Department, Assam Secretariat, Dispur, Guwahati-781006, Assam.
- 9. Smti. Rita Kar, Retd. Judicial Officer in the cadre of District Judge.
- 10. Shri Yomge Ado, Member Secretary, Arunachal Pradesh Legal Service Authority.
- 11. Shri Mayang Lima, Retd. Judicial Officer in the cadre of District Judge.
- 12. Shri P. Singthanga, Retd. Judicial Officer in the cadre of District Judge.
- 13. The Registrar (Vig./ Admn. / Judl./ Estt.), Gauhati High Court, Guwahati.
- 14. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 15. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
- 16. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 18. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 19. The Deputy Registrar (), Gauhati High Court, Guwahati.
- 20. The Deputy Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
- 21. The Assistant Registrar (), Gauhati High Court, Guwahati.
- 22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 23. The P.S. to Hon'ble Mr./ Mrs. Justice _______, Gauhati High Court, Guwahati.
- 24. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
- 25. The Court Officer No. I / II, Gauhati High Court, Guwahati.
- 26. The Court Master, Court No. ______, Gauhati High Court, Guwahati.
- 27. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
- 28. The Gauhati High Court Notice Boards.

REGISTRAR GENERAL